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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/360/ (IB)/2017
NAME OF THE PETITIONER(S) : PRABHAKARAN T.R
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Preethi S. Arasu.	Representing Proxy Counsel for Petitioner	Preethi S. Arasu
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ORDER

Proxy representing the counsel for petitioner on record present. No representation on behalf of the respondents. Counsel for petitioner submitted that a mail has been sent to the respondent for his appearance in the matter today and she received a communication that they are unable to attend today. Counsel for petitioner is directed to send a fresh notice to the respondent for their appearance. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)